



IN THE INCOME TAX APPELLATE TRIBUNAL

"G" BENCH, MUMBAI

BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT AND

SHRI S. RIFAUR RAHMAN, ACCOUNTANT MEMBER

ITA no.7263/Mum./2017
(Assessment Year : 2010-11)

Standard Industries Ltd.
59, the Arcade, 1st Floor
World Trade Centre
Cuffe Parade, Colaba, Mumbai 400 05
PAN – AABCS8888C

..... Appellant

v/s

Dy. Commissioner of Income Tax
Circle-3(3), Mumbai

..... Respondent

Assessee by : Shri Ninad Patade
Revenue by : Shri T.S. Khalsa

Date of Hearing – 28.04.2021

Date of Order – 28.04.2021

ORDER

PER S. RIFAUR RAHMAN, A.M.

The aforesaid appeal has been filed by the assessee challenging the order dated 13th September 2017, passed by the learned Commissioner (Appeals)-8, Mumbai, pertaining to the assessment year 2010-11.

2. Considered the submissions of the parties and perused the material on record. The assessee, vide its letter dated 25th January 2021, has prayed for withdrawal of its appeal in view of the fact that it has applied for settling the tax dispute under the Vivad Se Vishwas

Tax Scheme, 2020. The letter submitted by the assessee is accompanied by a copy of Certificate in Form-3 issued by the Revenue are kept on record.

3. The learned Departmental Representative has no objection for withdrawal of the appeal by the assessee.

4. Considering the fact that the assessee has sought withdrawal of the present appeal, as the assessee has applied for settling the dispute under Vivad Se Vishwas Scheme, 2020, we permit the assessee to withdraw the appeal at this stage since the Department issued Form no.3. With these observations, the appeal by the assessee as well as Revenue is liable to be dismissed as withdrawn.

5. In the result, appeals s dismissed as withdrawn.

Order pronounced in the open court on 28.04.2021

Sd/-
MAHAVIR SINGH
VICE PRESIDENT

Sd/-
S. RIFAUR RAHMAN
ACCOUNTANT MEMBER

MUMBAI, DATED: 28.04.2021

Copy of the order forwarded to:

- (1) *The Assessee;*
- (2) *The Revenue;*
- (3) *The CIT(A);*
- (4) *The CIT, Mumbai City concerned;*
- (5) *The DR, ITAT, Mumbai;*
- (6) *Guard file.*

Pradeep J. Chowdhury
Sr. Private Secretary

True Copy
By Order

Assistant Registrar
ITAT, Mumbai